

It is, therefore, requested that the Central Government should take effective steps for protecting the forests and make immediate arrangements to stop felling of trees on Rajasthan-Madhya Pradesh border.

**(v) Demand for stopping poaching in Similipal National Park of Orissa**

\*SHRI HARIHAR SOREN (Keonjhar) : Mr. Deputy-Speaker, Sir, Poachers living in the foot hills of Similipal National Park in Mayurbhanj district, Orissa have started luring labourers for working on their farms with the meat of rare animals in lieu of wages.

The poachers gun down rare and protected animals like bison and sambar. The tribal labourers have great liking for such meat and, therefore, they readily agree to work on the farms of the poachers when they are offered such meat.

Poachers from Poadadiha, Kumbakhai, Kenduchua and Puratagar area in Mayurbhanj district are mostly involved in such activities. Unless immediate steps are taken to stop poaching, the rare animals living in Similipal National Park will fall extirpation. Therefore, urge upon the Central Government to send directives to the State Government of Orissa to take necessary steps in this regard and save those rare animals.

**(vi) Demand for action to stop tax-evasions by foreign cigarette manufacturing firms**

SHRIMATI BASAVA RAJESWARI (Bellary) : Sir, a great fraud is being played by the foreign cigarette manufacturing companies in collusion with the local cigarette manufacturers. The modus operandi adopted by them is that they get their brands of cigarettes manufactured from the Indian Cigarette manufacturers and market the same through them thereby evading payment of

various taxes. The Foreign Companies get royalty in foreign countries in foreign currency from the Indian manufacturers for lending their names. This is causing a great loss of foreign exchange to the nation.

**(vii) Demand for lifting ban on creation of new posts or filling up the existing Vacancies.**

DR. A. KALANIDHI (Madras Central) : Sir, the restrictions on creating new posts and the ban on recruitment is causing much havoc not only to the unemployed and under-employed but also to the various offices of Central Government and other quasi-Government organisations. For example, sanction was accorded to open a new post office at the MMDA Colony Madras-106 of my Constituency but it could not be actually opened due to the ban imposed; the postal department at Madras is waiting for the past eight months to get the relaxation orders from higher authorities. Creation of new posts or filling the existing vacancies cannot be termed as Non-Plan expenditure. Only to achieve the Plan target, schemes are sanctioned and to implement these schemes, adequate man-power is required; this has to be found only from new recruitment as the existing manpower will be looking after other works including the routine works and to maintain and monitor the schemes implemented during the last six plans. Vacancies caused by retirement or death of the employees should have to be filled up. Otherwise, it will create lot of difficulties to other employees by way of increased workload and to the officers to extract additional work from the existing personnel.

I earnestly request the Central Government to intervene in this and render justice to the unemployed and under-employed.

**(viii) Need to grant citizenship rights to Persons residing in Sikkim since 1975**

SHRI ANANDA PATHAK (Darjeeling) : Sir, thousands of people residing in Sikkim for years together have not yet been conferred with the citizenship rights. Sikkim become

\*The speech was originally delivered in Oriya.

[Shri Ananda Pathak]

the 22nd State of India in 1975 and according to the provisions of the Constitution of India and the Citizenship Act, they should have been conferred with this right long ago. The Sikkim State Legislative Assembly unanimously passed resolutions and urged upon the Central Government to consider this demand and confer citizenship rights to those bonafide persons who were residing in Sikkim for five years immediately preceding the commencement of the Constitution (Thirty-sixth Amendment) Act, 1975 i.e. 26th day of April, 1975. The Sikkim Government has also made several representations to the Government of India in respect of this case.

I urge upon the Government to consider this matter and do the needful to confer the citizenship rights to thousands of bonafide persons residing in Sikkim according to law.

12.35 hrs.

MOTION RE SEVENTH FIVE YEAR PLAN, 1985—90—(Contd).

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A.K. PANJA): 45 Members took part in the debate on the Seventh Plan in this Lok Sabha.

SHRI P. M. SAYEED (Lakshadweep) : The Minister is replying. But what about the Members ?

MR. DEPUTY SPEAKER : No, no. Yesterday we decided.

SHRI P.M. SAYEED : I want to speak. I am not withdrawing.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : There are 45 Members. It is very difficult.

SHRI P. M. SAYEED : It is very difficult. You cannot take away my right.

MR. DEPUTY SPEAKER : If you want to get any clarification, you can ask the Minister.

SHRI P. M. SAYEED : Who will give clarification on the Seventh Plan ? I want ten minutes. For the past two days I have been waiting. No. I must get a chance. It is very bad.

MR. DEPUTY SPEAKER : The Minister can continue.

SHRI A. K. PANJA : I can assure the hon. Member that if he meets me with the points he has, certainly I will look into it because he did not get the time to speak. As I said, already 45 Members took part in the deliberations.

SHRI GHULAM NABI AZAD : We have told in the evening that if we want to sit, then we can continue. It was decided in the evening that they will sit very late. Before we adjourned, it was put before the House whether they would like to break or stay as the Minister will reply tomorrow. The House said nobody will speak tomorrow. Only there will be reply.

SHRI P. M. SAYEED : That was not the correct position. The understanding was that the debate would be continued today also and the Minister would reply at the end.

SHRI GHULAM NABI AZAD : You can seek clarification after he has spoken.

SHRI P. M. SAYEED : You do not want us to participate ?

SHRI GHULAM NABI AZAD : Already 45 Members have participated.

SHRI P. M. SAYEED : You had given an assurance that we could participate.

SHRI GHULAM NABI AZAD : There are still 45 Members wanting to speak. It will take two days.